

**CUSTOMS, EXCISE AND SERVICE TAX APPELLATE TRIBUNAL
CHANDIGARH**

REGIONAL BENCH - COURT NO. I

Service Tax Appeal No. 58984 of 2013

[Arising out of Order-in-Original No. 83/ST/CHD-II/2012 dated 07.08.2012 passed by the Commissioner of Central Excise, Chandigarh-II]

Harpreet Kaur

W/o Sh. Rupinder Sagar Garg,
House No. 276, Ajit Nagar,
Patiala, Punjab

.....Appellant

VERSUS

**Commissioner of Central Excise and
Service Tax, Chandigarh-II**

Central Revenue Building, Plot No. 19,
Sector 17-C, Chandigarh 160017

.....Respondent

APPEARANCE:

Mr. Aman Bansal and Mr. Bharat Jain, Advocates for the Appellant

Mr. Yashpal Singh, Authorized Representative for the Respondent

CORAM: HON'BLE MR. S. S. GARG, MEMBER (JUDICIAL)

HON'BLE MR. P. ANJANI KUMAR, MEMBER (TECHNICAL)

DATE OF HEARING: 16.07.2025

DATE OF DECISION: 12.11.2025

Appeal is allowed. For order, see order of date passed in
Service Tax Appeal No. 58983 of 2013.

**(S. S. GARG)
MEMBER (JUDICIAL)**

**(P. ANJANI KUMAR)
MEMBER (TECHNICAL)**